

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**

**B.N .SUJATHA**

**PRL.SENIOR CIVIL JUDGE**

**Cause List Date: 17-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>PLNTF EVIDENCE</b>				
1	O.S. 38/2013 (EVIDENCE.) IA/1/2013		Nagappa <b>Vs</b> Narasimhaiah	J.C.Kumar
2	O.S. 1636/2013 (EVIDENCE.) IA/1/2013		Channamma <b>Vs</b> Muniraju	Chandrappa P N
3	O.S. 331/2014 (EVIDENCE.) IA/1/2014		Janakamma G <b>Vs</b> Shantharaju H lalias Shantharaj H	H R R
4	O.S. 958/2014 (EVIDENCE.) IA/1/2014		Rameeza <b>Vs</b> Abdul Jabbar	M K R
<b>FUTHER CHIEF OF pw</b>				
5	O.S. 1329/2014 (EVIDENCE.) IA/1/2014		Ramakrishna Reddy K B <b>Vs</b> Byrappa C	A N Krishna
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>HEARING ON IA</b>				
6	O.S. 723/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		SHAKUNTALAMMA <b>Vs</b> PUTTACHAR	D.L. SOMESH
7	O.S. 1470/2018 (SUMMONS) IA/1/2018		Viswanathan G, Rep. by GPA holder Sandhya P <b>Vs</b> Muniyamma	DINESH
<b>LOK ADALATH</b>				
8	O.S. 191/2014 (A.D.R) IA/1/2014		Yashodamma <b>Vs</b> Arunamma A S	Mohan Bhat
9	O.S. 411/2018 (A.D.R) IA/1/2018		Akkayamma <b>Vs</b> Parvathamma	R Ramesh Babu
<b>MEDIATION</b>				
10	M.C. 202/2018 (A.D.R)		G CHANDRAKALA <b>Vs</b> CHIKKANNA	N SOMASHEKAR
<b><u>3:00 P.M - 4:00 P.M</u></b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	Misc 65/2020 (SUMMONS) IA/1/2020 IA/2/2020		Raju K <b>Vs</b> Narayana Swamy C B	Sriyuths
12	O.S. 1054/2020 (SUMMONS)		PAPEGOWDA S <b>Vs</b> ANJINAMMA	KANTHAMMA
<b>LOK ADALATH</b>				
13	O.S. 755/2018 (A.D.R)		Prem Kumar T <b>Vs</b> Veeranna K	S N Byregowda
14	O.S. 1090/2018 (A.D.R) IA/1/2018		Geetha Jayaram <b>Vs</b> Babu	Mallesh K M
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>FUTHER CHIEF OF pw</b>				
15	O.S. 193/2015 (EVIDENCE.) IA/1/2015	<b>14-12-2020</b>	Vijayamma <b>Vs</b> Muniyappa	R.SHOBHA SHIVA RAMESH GOWDA
16	O.S. 515/2018 (SUMMONS) IA/1/2018	<b>19-12-2020</b>	Saraswathi <b>Vs</b> Narayanaswamy	Babu
<b>AWAIT SUMMON/NOTICE</b>				
17	O.S. 1986/2015 (SUMMONS) IA/1/2015	<b>19-12-2020</b>	Hanumakka <b>Vs</b> Lakshamma @ Munilakshamma	L.SURESH.
18	O.S. 1103/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	Narayanappa <b>Vs</b> Nagaraju	S G V
<b>NOTICES</b>				
19	O.S. 402/2012 (SUMMONS) IA/1/2012	<b>19-12-2020</b>	SHARADAM <b>Vs</b> MUNIRAMANNA	D.S. MALI PATIL
20	O.S. 64/2015 (SUMMONS)	<b>19-12-2020</b>	Francis <b>Vs</b> Anthonamma	S P Govindaraju
<b>PAPER PUBLICATION</b>				
21	O.S. 519/2014 (SUMMONS)	<b>19-12-2020</b>	Jaganath <b>Vs</b> Chowdappa	Harish K V
<b>STEPS</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	O.S. 1138/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	Saravana A <b>Vs</b> Pradeep M Jain	S Ramesh Kumar
23	O.S. 1510/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	Narayanaswamy K M <b>Vs</b> Sugunamma	
<b>SUMMONS</b>				
24	O.S. 119/2018 (SUMMONS) IA/1/2018	<b>19-12-2020</b>	Suresh M <b>Vs</b> Munivenkatappa	M S Vishwanath
25	O.S. 1122/2018 (SUMMONS) IA/1/2018	<b>20-01-2021</b>	Govindaraju B <b>Vs</b> Muniyappa P	K S Narayana Swamy
26	FDP 42/2018 (SUMMONS)	<b>20-01-2021</b>	MUNINANJAMMA <b>Vs</b> CHIKKA APPAIAH REDDY DEAD BY LRs RESPONDENT 2 TO 7 AND 9	J V C
<b>OBJECTION</b>				
27	Misc 97/2018 (SUMMONS)	<b>20-01-2021</b>	Kadiramma since dead by Lrs Jayalakshamma <b>Vs</b> Neelamma since dead by her lrs Venkatalakshamma	V Vishwanath
28	O.S. 19/2019 (SUMMONS) IA/1/2019	<b>20-01-2021</b>	Chowdamma <b>Vs</b> Lakshminarayana H K	K Shivashankar
<b>OBJECTION ON IA</b>				
29	O.S. 1426/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	<b>20-01-2021</b>	Doddanna alias Doddaiah <b>Vs</b> Narayanappa	M Venkataswamy
<b>PAPER PUBLICATION</b>				
30	O.S. 775/2018 (SUMMONS) IA/1/2018	<b>20-01-2021</b>	Babu C <b>Vs</b> Arogyaswamy	C.V. Law associates
<b>SS TO DEFT. BY RPAD</b>				
31	O.S. 1620/2018 (SUMMONS) IA/1/2018	<b>20-01-2021</b>	Puttayellamma <b>Vs</b> Lakshminarayana alias Narayanaswamy	M G S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	O.S. 23/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>20-01-2021</b>	Venkatesh G. Rep. by his SPA Holder Nagendra Aradhya S <b>Vs</b> Bayamma	MUNIRAJU K N
33	O.S. 199/2019 (SUMMONS) IA/1/2019	<b>20-01-2021</b>	Govindu alias Govindappa <b>Vs</b> Susheelamma	E S N
34	O.S. 240/2019 (SUMMONS)	<b>21-01-2021</b>	SARVAMANGALA <b>Vs</b> KRISHNAPPA J	HARIPRIYA MOHAN
<b>OBECTION</b>				
35	O.S. 494/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>21-01-2021</b>	Lakshmana <b>Vs</b> Channamma	H M Ananda Kumar
<b>LOK ADALATH</b>				
36	O.S. 1362/2018 (A.D.R)	<b>21-01-2021</b>	Syndicate Bank, Rep. by D Jayaseelan <b>Vs</b> M/s Anand Industry, Rep. by V Ramesh	Ramananda Achar
37	O.S. 1364/2018 (A.D.R)	<b>21-01-2021</b>	Syndicate Bank, Rep. by D Jayaseelan <b>Vs</b> M/s Padmavathi Enterprises, Rep. by K Hanumappa	Ramananda Achar

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**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 17-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>WRITTEN STATEMENT</b>				
1	O.S. 743/2020 (SUMMONS) IA/1/2020 IA/2/2020		DIVYA R <b>Vs</b> RAMACHANDRAPPA	LAW ASS
2	O.S. 1935/2019 (HEARING) IA/1/2019		RAMAKKA <b>Vs</b> MUNIYAPPA	G N R
<b>PLNTF EVIDENCE</b>				
3	O.S. 445/2017 (EVIDENCE.) IA/1/2017		Mamthaj <b>Vs</b> Thajunnisa	N K P
4	O.S. 469/2017 (EVIDENCE.) IA/1/2017		Gopalappa <b>Vs</b> Asrathulla Beg	H M A
5	O.S. 1499/2017 (EVIDENCE.) IA/1/2017		Narasimhaiah <b>Vs</b> Narasappa	M S N
6	O.S. 922/2018 (EVIDENCE.)		Naveen Kumar R <b>Vs</b> Rajanna P L	Sanath Kumar K N
7	O.S. 773/2020 (EVIDENCE.) IA/1/2020		MANJUNATH <b>Vs</b> RAMANJINIGOWDA P B	NAGESH P
<b>FUTHER CHIEF OF pw</b>				
8	O.S. 1110/2008 (EVIDENCE.) IA/1/2008		K M ANNAIAHAPPA <b>Vs</b> LAKSHMINARAYANAPPA	SRINIVAS KK
9	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura <b>Vs</b> Vikram K Udupa	H Maregowda
10	O.S. 1525/2013 (ARGUMENTS.)		Akkayamma <b>Vs</b> Ramaiah	T S C
11	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma <b>Vs</b> Channappa	VIJAYRAJ URS
12	M.V.C. 345/2015 (ARGUMENTS.)		ANIL <b>Vs</b> MANJUNATHA L.	REEYAZULLA SHARIEFF
13	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar <b>Vs</b> Chinnamma	G Vishwanatha Reddy

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S <b>Vs</b> Bhagyalakshmi	N S L
15	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari <b>Vs</b> Bharath Kumar K	K R P
16	R.A. 31/2017 (ARGUMENTS.) IA/1/2017		Rudresha B V <b>Vs</b> Jamanala Bajaj Seva Trust	H E B
17	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B <b>Vs</b> Batyappa	Ravi H S
18	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi <b>Vs</b> Krishnamurthy	
19	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa <b>Vs</b> Parvathi Polavarapu	Vinay
20	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N <b>Vs</b> Savitha Anand Kumar B L	Manivannan G
21	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R <b>Vs</b> Vyajayaninthe Mala M	V V G
22	O.S. 600/2020 (ARGUMENTS.) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL <b>Vs</b> CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
23	EX 25/2020 (APPEARANCE OF PARTY) IA/1/2020		JAYASIMHA A S <b>Vs</b> DASAPPA	RANGA RAJAN J
<b>3:00 P.M - 4:00 P.M</b>				
<b>OBECTION</b>				
24	O.S. 65/2004 (SUMMONS) IA/1/2004		SHANKARAPPA <b>Vs</b> CHIKKANNA	B.S NAGARAJ
25	O.S. 1195/2015 (SUMMONS) IA/1/2015		Papanna <b>Vs</b> Lakshamma	Ambresh

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26	O.S. 894/2020 (NOTICE) IA/1/2020 IA/2/2020		VENKATASWAMY <b>Vs</b> RAJESHAPPA	CHALAPATHI BAL
27	O.S. 701/2020 (HEARING) IA/1/2020 IA/2/2020		PADMA S <b>Vs</b> SAMPANGIRAMAIAH N	G MANJUNATH
28	EX 31/2020 (HEARING) IA/1/2020		MOHAN BABU P R <b>Vs</b> CHIKKAMMAIAH	N B NIJALINGAPPA
29	O.S. 1048/2020 (HEARING) IA/1/2020		MUNIYAMMA <b>Vs</b> VASANTHA	R G LAW ASSOCIATES
30	O.S. 1060/2013 (A.D.R) IA/1/2013		Bhagyamma. <b>Vs</b> Saakamma	L.Mallesha
31	O.S. 2062/2014 (A.D.R) IA/1/2014		Lalitha G <b>Vs</b> Mariyappa G R	D.N.ARUNKUMAR
32	O.S. 407/2017 (A.D.R) IA/1/2017 IA/2/2017		Shashikala <b>Vs</b> Shanthamma	B R Ananda
33	O.S. 432/2009 (JUDGEMENT.) IA/1/2009		KAMALA <b>Vs</b> D A KRISHNAMURTHY	SRINIVAS
<b>Cases listed below are adjourned due to Covid 19</b>				
34	O.S. 92/2011 (SUMMONS)	<b>21-01-2021</b>	Chandrashekar Reddy <b>Vs</b> Srinivasa Reddy	
35	O.S. 1708/2014 (SUMMONS) IA/1/2014	<b>21-01-2021</b>	Kavappa alias Kaverappa <b>Vs</b> Lakshamma	G N J
36	O.S. 35/2015 (SUMMONS) IA/1/2015	<b>21-01-2021</b>	Mahadeva S <b>Vs</b> Charimunda Kalappa	Harsha O.K.
37	O.S. 1073/2017 (SUMMONS) IA/1/2017	<b>21-01-2021</b>	Channaboraiah K B <b>Vs</b> Parvathamma	S N R
38	O.S. 1655/2018 (SUMMONS)	<b>21-01-2021</b>	LATHA K S <b>Vs</b> VIJIKUMARI	CHALAPATHI
39	O.S. 536/2019 (SUMMONS) IA/1/2019	<b>21-01-2021</b>	Yathiraju B R <b>Vs</b> Ramachandra	H C R

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40	O.S. 749/2019 (SUMMONS) IA/1/2019	<b>21-01-2021</b>	Somashekar Reddy <b>Vs</b> Sidda Reddy	G S PRASAD REDDY
41	O.S. 822/2019 (SUMMONS) IA/1/2019	<b>21-01-2021</b>	Lakshamma <b>Vs</b> Siddalingappa	Lakshminarayana P
42	O.S. 855/2019 (SUMMONS) IA/1/2019	<b>21-01-2021</b>	RATHNAMMA <b>Vs</b> VENKATESHAPPA	H R P
43	O.S. 1378/2019 (SUMMONS) IA/1/2019	<b>21-01-2021</b>	Nagarathna <b>Vs</b> Sowmya	Vani H V



**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
17.10.2020**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.00 pm
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>  1. O.S. 369/2010 2. O.S.677/2020 3. O.S. 875/2012 4. O.S.1017/2010 5. O.S.176/2011 6. O.S.789/2018	<b>To hear on IAs</b>
<b>Evidence</b>	<b>Evidence</b>
1. O.S. 730/2008 2. O.S.1006/2015 3. O.S.253/2011 4. O.S.404/2011	

IV ASCJ    16.10.2020  
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

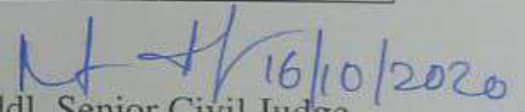
Cases Listed on 17-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	OS. 1440/2006	Evidence
02	O.S. 2022/2006	Evidence
03	O.S. 2199/2006	Evidence
04	O.S. 1253/2006	Hearing
05	O.S. 1787/2006	Hearing
06	O.S. 2101/2006	Hearing
07	O.S. 2226/2006	Hearing
08	M.A. 24/2017	Arguments
09	O.S. 1019/2020	Hearing

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	O.S. 2831/2006	Hearing
02	O.S. 421/2007	Hearing
03	O.S. 598/2007	Hearing
04	O.S. 1217/2007	Hearing
05	O.S. 1288/2008	Hearing
06	O.S. 1795/2008	Hearing
07	O.S. 1120/2014	Hearing
08	O.S. 1764/20016	Hearing

  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 17-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 626/2009	Evidence
02	O.S. 161/2011	Evidence

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	O.S. 1045/2020	Orders

*Wt* 16/10/2020.

I/c. V Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.